THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHPI NIHAR RANJAN LASKAR):
The Committee is to go into the grievalices voiced by some sections of the Muslim Community and take effective steps to redress them.

# Integrated tribal development project

1980. SHRI GAYA CHAND BHU-YAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the number of Integrated Tribal Development Projects functioning in the country;
- (b) whether these Projects are manred by suitable officers; and
- (c) if so, what are the details there if?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) There are 181 Integrated Tribal Development Projects (ITDPs) functioning in 17 States and two Union Territories comprising of the tribal sub-Plan States and Union Territories.

(b) and (c) The projects generally manned by Class I Officers of State Civil Services drawn from vari us developmental departments including tribal development/sucial welfure. In certain States, officers of Indian Administrative Service cadre are also posted as ITDP officer as in the Mattes of Manipur, Madhya Pradesh, Orissa. These officers generally, been delegated financial

and administrative powers which are reviewed from time to time to effect further improvement.

## SC/ST families to be brought above poverty line

1931. SHRI GAYA CHAND BHU-YAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the targeted number of Scheduled Castes/Scheduled Tribes families to be brought above poverty line, State-wise, during the Sixth Five Year Plan;
- (b) what is the number of families brought above the poverty line during the last three years; and
- (c) what is the procedure to assess the number of families which have been brought above poverty line, and
  whether information in this regard is based on the reports sent by the State Governments and whether there is any system to check the reliability of the information received?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) and (b) The required informations are given in the two statements placed below.

(c) Ministry of Home Affairs have issued the guidelines to the State Governments as to how to assess the number of families who are being brought above the poverty line. The reports received from the State Governments in this regard are being reviewed periodically by the Planning Commission and also by the Ministry of Home Affairs.

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### Statement I

Assistance to Scheduled Caste Families to cross the poverty line

State/UT								Sixth Five Year Plan Tar- get			
								1980-85	1980-81	1981-82	1982-8
Andhra Pradesh			•				•	750000	66241	183000	11148
Assam								114000	9549	18317	8836
Bihar								1048000	64850	88 <b>9</b> 04	10533
Gujarat								<b>236</b> 000	46000	55000	49321
Haryana .						•	•	160000	18703	55396	29593
Himachal Prade	sh		-			•		86000	12711	21335	9018
Karnataka .							•.	530000	<b>579</b> 86	118030	51656
Kerala		•	•	•_	٠.٠.	•		238000	••	40850	2378
Madhya Pradesh	١							700000	35902	172000	5546
Maharashtra .						•		854000	33007	115940	11118
Manipur :					•			<b>£</b> 686	865	235	N.R
Orissa					•	•	•	400000	50988	80214	6362
Punjab								419000	58064	81956	5980
Rajasthan .				•				500000*	45651	83400	8144
Sikkim				•		•		3400		340	88
Tamil Nadu .		•	•	•	•	•	•	917000	77 <b>8¢</b> 8	122360	9310
Tripura					•	•		25526	3001	5000	N.R
Uttar Pradesh		• .				•		1500000	156769	450000	<b>23543</b>
West Bengal .						•	•	111 <b>20</b> 00	••	163643	21776
Delhi								40000	3874	5959	288
Pondicherry .							•	9000	138	2000	113
Goa, Daman & l	Diu						•	@			310
Ghandigarh .						•		151			2,
Jammu & Kashr	nir							SCP not yet	anneoved		

Note: \* Achievement upto January, 1983.

N. R. Not reported.

<sup>@</sup> Target net yet fixed

#### Statement II

### Assistance to Scheduled Tribes Families to cross the poverty line

State/UT								Number of families econ omically assisted		
							(1980-85)	1980-81	1981-82	1982-83*
1. Andhra Pradesh				•			50,000	9,227	13,092	26,158
e. Assam.					•		<b>2,00,42</b> 9	16,519	48,605	43,074
3. Bihar .				•			3,00,000	N.A.	N.A.	56,357
4. Gujarat .				•			3,50,000	74,784	76,580	59,046
5. Himachal Prades	h						43,749	4,046	4,737	15,332
6. Karnataka .							15,500	3,392	3,397	4,530
7. Kerala .					•	٠	16,000	2,545	2,545	2,233
8. Madhya Pradesh					•		6,18,000	@	2,40,747	9 67 <b>,936</b>
9. Maharashtra				•				N.A.	3,40,000	3,57218
10. Manipur .							N.A.	N.A.	N.A.	6,330
11. Orissa .	4						5,50,000	57,285	83,700	;  51, <b>27</b> 6
19. Rajasthan .						•	50,000	11,000	; 12,662	_23,356 <i>-</i> -
13. Sikkim .			•	•			N.A.	N.A.	1,060	] 2,426
14. Tamil Nadu				•			15,000	3,000	3,050	F 3,234
15. Tripura .							N.A.	N.A.	N.A.,	"9a,351
16. Uttar Pradesh					•	•	3,100	500	650	<sup>~</sup>   <b>2</b> ,723
17. West Bengal	•		٠.		•	•	1,08,275	N.A.	41,447	77,751
18. Andaman & Nic	١.		3,700	N.A.	N.A	6,086				
19. Gos, Daman & I	Diu					•	1,516	150	272	609
							-	•		

<sup>•</sup> The figures for 1982-83 are only upto January, 1983.

<sup>@</sup> The figures are for 1980-81 and 1981-82.